

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 246 of 2012 and I.A. No. 401 of 2012, I.A. No. 402 of 2012 & I.A. No. 71 of 2013**

**Dated : 12<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. Krishnan Venugopal, Sr.Adv.  
Mr. Sitesh Mukherjee, Adv.  
Mr. Avijeet Kumar Lala, Adv.  
Ms. Anusha Nagarajan, Adv.

Counsel for the Respondent(s):

Mr. Buddy Ranganathan, Adv.  
Mr. Arijeet Maitra, Adv.  
Mr. Hasan Murtaza  
Mr. Saswat Pattnaik

**ORDER**

Post the matter for further hearing on **16.04.2013 at 2.30 p.m.**  
**and 17.04.2013 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Pg/sm